

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 186/MP/2018

Subject : Petition under Sections 79(1)(b and 79(1)(f)) of the Electricity Act, 2003, and other applicable provisions of the Electricity Act, 2003 for issuing directions to the Respondents to refund the amounts deducted on various heads contrary against the terms and conditions of the PPA dated 31.7.2012 between the Petitioner and respondent.

Date of Hearing : 30.5.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Petitioner : KSK Mahanadi Power Company Limited

Respondents : Southern Power Distribution Company of Telangana Limited and Another

Parties present : Ms. Swapna Seshadri, Advocate, KSK MPCL
Shri Gourab Banerjee, Sr. Advocate, TSSPDCL, TSNPDCL
Shri Harsha Peechara, Advocate, TSNPDCL & TSSPDCL
Shri Ashish Tiwari, Advocate, TSNPDCL & TSSPDCL
Shri Mohit Pandey, Advocate, TSNPDCL & TSSPDCL
Shri S.P Mukherjee, Advocate, TSNPDCL & TSSPDCL

Record of Proceeding

Learned senior counsel for the Telangana Discoms requested to list the present Petition along with the Petition No.91/MP/2018, as the issues involved in this petition is similar to present Petition. Learned senior counsel further sought permission to file certain documents, which was allowed by the Commission.

2. Learned counsel for the Petitioner submitted that since the issues in the present Petition and in Petition No.91/MP/2018 are different, both Petitions are not required to be listed together.

3. After hearing the learned senior counsel and learned counsel for the parties, the Commission directed the Telangana Discoms to file the documents by 17.6.2019, with an advance copy to the Petitioner, who may file its response, if any, by 24.6.2019. The Commission directed that due date of filing the documents and response should be strictly complied with. No extension shall be granted on that account.

4. The Petition shall be listed for hearing in due course for which separate notice shall be issued.

By order of the Commission

**Sd/-
(T.D. Pant)
Deputy Chief (Law)**